

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/351(KB)2021
IA(I.B.C)/872(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS JUGAL KISHORE AGARWAL
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

For Personal Guarantor

Mr. Mainak Bose, Adv.

Mr. S.M. Akhter, Adv.

For RP

Mr. Shaunak Mitra, Adv.

Ms. Ankita Agrahari, Adv.

Mr. Saptarshi Kar, Adv.

Mr. Birendra Kumar Tripathi, RP in person

For State Bank of India

Mr. Deepanjan Dutta Roy, Adv.

Ms. Sanjana Jha, Adv.

ORDER

1. Ld. Counsel for the parties present.

IA(I.B.C)/872(KB)2024

2. This IA for taking on record its report under section 99(1) of IBC Code. The same is taken on record. Registry is directed to issue notice to both Financial Creditor and Personal Guarantor . Objection if any to the report of RP be filed by Financial Creditor and Personal Guarantor within two weeks.

3. Post the matter for arguments on **19.06.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)